

traders notify the loss and damages to the consignment received in Goods and Parcel Office and they grant inflated and high rated percentage of assessment and open deliveries and putting to the Railways to great loss and a colossal amount of claim is being paid every year;

(b) what are the advantages or disadvantages to the Railway administration if the process of open delivery and assessment is done by commercial/Claims Inspector instead of Chief Goods Superintendent/Station Master; and

(c) what steps Government propose to take to eradicate such practice and corruption which are giving rise to claims ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). No, Sir.

There is no advantage to the Railway administration if open/assessment delivery is granted by Commercial Inspectors/Claims Inspectors instead of Station Masters, Chief Goods Superintendents and Chief Parcel Clerks. On the other hand open/assessment delivery by a Commercial Inspector or Claims Inspector may entail delay as Inspectors are not readily available at every station.

Kalyan station as a Terminus for suburban trains

10080. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a representation from the Municipal Councillor, Dombivali, Distt. Thana (Maharashtra) on or around 24th July, 1980 suggesting to make Kalyan Station as a terminus for through trains of

Central Railway so that additional track time on Bombay-Kalyan section could be available for suburban trains; and

(b) if so, what decision Government have taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The major flow of long distance passengers is for Dadar and Bombay and the existing terminals at Bombay V.T. and Dadar are more suited. The area in the vicinity of Kalyan station is also heavily built up and there is no space for its expansion into a main line terminal.

Traffic and other amenities in Sealdah Bongaon Section on Sealdah South Section

10081. SHRI MUKUNDA MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) in view of the difficulties of passengers of Sealdah Bongaon Section and Sealdah South Section, whether Government have adopted any measure in respect of traffic and other amenities;

(b) if so, the facts thereof; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). All possible measures are being taken to improve train services and amenities like drinking water, waiting halls etc. on Sealdah-Bongaon and Sealdah South Sections within the resources available.